

COURT – I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

IA No.154 of 2012 in
DFR No.609 of 2012

Dated : 2nd May, 2012

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

M/s Hindalco Industries Ltd.Appellant(s)

Versus

Uttar Pradesh Electricity Regulatory Commission ...Respondent(s)

Counsel for the Appellant(s): Mr. Parag Tripathy, Sr. Adv.
Mr. Syed Shahid Husain Rizvi
Mr. Shadar Farasat &
Ms. A. Ganguli

ORDER

IA No.154 of 2012
(Condone delay Appl.)

Issue notice to the Respondents returnable on 25.05.2012.

Dasti service is permitted.

Post the matter on **25.05.2012.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/ak